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C.A.No. 7417 OF 2001  
ITEM No.49

Court No.8

SECTION III  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No.7417/2001

M/S. WHIRLPOOL OF INDIA LTD.

Appellant (s)

VERSUS

UNION OF INDIA & ORS.

Respondent (s)

(With prayer for interim relief and office report)

Date : 16/08/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN  
HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant (s)Dr. Abhishek Manu Singhvi, Sr. Adv.  
Mr. Sanjeev Narula, Adv.  
Mr. Subramonium Prasad.,Adv.  
Mr. Gopalakrishnan, Adv.  
Mr. Abhay Kumar, Adv.  
Mr. Rahul, Adv.

For Respondent (s)Ms. Nisha Bagchi, Adv.  
Mr. P. Parmeswaran, Adv.  
Mr. B. Krishna Prasad,Adv.  
Mr. B.V. Balaram Das,Adv.

UPON hearing counsel the Court made the following

O R D E R

The point referred to in the interim order of this Court dated 30th of September, 2002, shall be considered at the time of final disposal of the appeal.

(J.S. Rawat)  
Court Master

(Kanwal Singh)  
Court Master